

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8565/2007

(From the judgement and order dated 10/01/2007 in CMM No. 41/2007 of The HIGH COURT OF DELHI AT N. DELHI)

M/S. EASTERN EQUIPMENT & SALES LTD.

Petitioner(s)

VERSUS

ING.YASH KUMAR KHANNA

Respondent(s)

(With appln(s) for c/delay in filing SLP and exemption from filing c/c of the impugned Judgment and permission to place addl. documents on record and permission to file rejoinder affidavit with prayer for interim relief and office report)
(For final disposal)

Date: 24/04/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE
HON'BLE MR. JUSTICE HARJIT SINGH BEDI

For Petitioner(s) Mr.Sudhanshu Batta, Adv.

Mr.Gurinder Pal Singh, Adv.
Mr. Jagjit Singh Chhabra,Adv.

For Respondent(s) Mr.A.J.Bhambhani, Adv.

Ms.Nisha Bhambhani, Adv.
Ms.Ranjita, Adv.
Mr. Rajiv Mehta,Adv.UPON hearing counsel the Court made the following
ORDER

Heard learned counsel for the parties.

List for orders on 28.04.2008.

(Satish K.Yadav)
Court Master(Sneh Bala Mehra)
Court Master